

State vs. Amit Singh

FIR No.95/2020
PS Hari Nagar

22.06.2020

Functioning of the court has been suspended by the Hon'ble Administration & General Supervision Committee of the Hon'ble High Court of Delhi vide office order No.16/DHC/2020 dated 13.06.2020, however, the Hon'ble committee has directed the subordinate courts to take up urgent cases. Since in the case in hand, accused is stated to be in JC, the matter is taken up today in the category of "urgent matter".

Present: None.

File perused.

Let notice be issued to concerned Jail Superintendent to produce the accused through VC on 01.07.2020.

IO to also join the proceedings through VC on date fixed.

Put up on 01.07.2020 at 11:00 am through VC for further proceedings.



(Babita Puniya)
MM-06/West District
Tis Hazari Courts/Delhi
22.06.2020

22.06.2020

Present: Applicant in person.

Attested true copy of status report supplied to the applicant.

It is stated by the applicant that since he has received true copy of status report, he wants to withdraw the present application.

Heard. Allowed.

Accordingly, application stands dismissed as withdrawn.



(Babita Puniya)
MM-06/West District
Tis Hazari Courts/Delhi
22.06.2020

Ashok Kumar vs. Bharti Chhadha
PS Hari Nagar

22.06.2020

Present: Ld. Counsel for complainant through VC.
Status report filed. Copy supplied through whatsapp.
Put up for arguments on application under section
156(3) Cr.P.C. on 09.07.2020.



(Babita Puniya)
MM-06/West District
Tis Hazari Courts/Delhi
22.06.2020

State vs. Gaurav @ Gauri

E-FIR No.034513/19
PS Hari Nagar
U/s 411 IPC

22.06.2020

Functioning of the court has been suspended by the Hon'ble Administration & General Supervision Committee of the Hon'ble High Court of Delhi vide office order No.16/DHC/2020 dated 13.06.2020, however, the Hon'ble committee has directed the subordinate courts to take up urgent cases. Since in the case in hand, accused is stated to be in JC, the matter is taken up today in the category of "urgent matter".

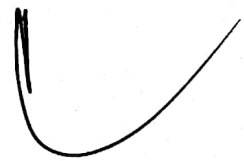
Present: None.

File perused.

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(Babita Puniya)
MM-06/West District
Tis Hazari Courts/Delhi
22.06.2020

State vs. Sumit Giri @ Data

E-FIR No.00106//2020

PS Hari Nagar

U/s 379/411 IPC

22.06.2020

Functioning of the court has been suspended by the Hon'ble Administration & General Supervision Committee of the Hon'ble High Court of Delhi vide office order No.16/DHC/2020 dated 13.06.2020, however, the Hon'ble committee has directed the subordinate courts to take up urgent cases. Since in the case in hand, accused is stated to be in JC, the matter is taken up today in the category of "urgent matter".


Present: None.

File perused.

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(Babita Puniya)
MM-06/West District
Tis Hazari Courts/Delhi
22.06.2020

State vs. Sumit Giri @ Data

E-FIR No.000074/2020

PS Hari Nagar

U/s 411 IPC

22.06.2020

Functioning of the court has been suspended by the Hon'ble Administration & General Supervision Committee of the Hon'ble High Court of Delhi vide office order No.16/DHC/2020 dated 13.06.2020, however, the Hon'ble committee has directed the subordinate courts to take up urgent cases. Since in the case in hand, accused is stated to be in JC, the matter is taken up today in the category of "urgent matter".

Present: None.

File perused.

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(Babita Puniya)
MM-06/West District
Tis Hazari Courts/Delhi
22.06.2020

State vs. Rahul Khan

FIR No.073/2020
PS Hari Nagar
U/s 324 IPC

22.06.2020

Functioning of the court has been suspended by the Hon'ble Administration & General Supervision Committee of the Hon'ble High Court of Delhi vide office order No.16/DHC/2020 dated 13.06.2020, however, the Hon'ble committee has directed the subordinate courts to take up urgent cases. Since in the case in hand, accused is stated to be in JC, the matter is taken up today in the category of "urgent matter".


Present: None.

File perused.

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(Babita Puniya)
MM-06/West District
Tis Hazari Courts/Delhi
22.06.2020

State vs. Sumit Giri @ Data

E-FIR No.0006/2020

PS Hari Nagar

U/s 379/411 IPC

22.06.2020

Functioning of the court has been suspended by the Hon'ble Administration & General Supervision Committee of the Hon'ble High Court of Delhi vide office order No.16/DHC/2020 dated 13.06.2020, however, the Hon'ble committee has directed the subordinate courts to take up urgent cases. Since in the case in hand, accused is stated to be in JC, the matter is taken up today in the category of "urgent matter".

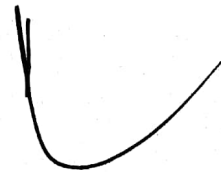
Present: None.

File perused.

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(Babita Puniya)
MM-06/West District
Tis Hazari Courts/Delhi
22.06.2020

State vs. Sumit Giri @ Data

E-FIR No.000046/2020

PS Hari Nagar

U/s 411 IPC

22.06.2020

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Present: None.

File perused.

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(Babita Puniya)
MM-06/West District
Tis Hazari Courts/Delhi
22.06.2020

State vs. Sumit Giri @ Data

E-FIR No.0028/2020
PS Hari Nagar
U/s 379/411 IPC

22.06.2020

Functioning of the court has been suspended by the Hon'ble Administration & General Supervision Committee of the Hon'ble High Court of Delhi vide office order No.16/DHC/2020 dated 13.06.2020, however, the Hon'ble committee has directed the subordinate courts to take up urgent cases. Since in the case in hand, accused is stated to be in JC, the matter is taken up today in the category of "urgent matter".


Present: None.

File perused.

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(Babita Puniya)
MM-06/West District
Tis Hazari Courts/Delhi
22.06.2020

State vs. Haripal & Ajay Tripathi @ Monu

FIR No.90/2020
PS Hari Nagar
U/s 364A/392/34 IPC

22.06.2020

Functioning of the court has been suspended by the Hon'ble Administration & General Supervision Committee of the Hon'ble High Court of Delhi vide office order No.16/DHC/2020 dated 13.06.2020, however, the Hon'ble committee has directed the subordinate courts to take up urgent cases. Since in the case in hand, accused is stated to be in JC, the matter is taken up today in the category of "urgent matter".


Present: None.

File perused.

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(Babita Puniya)
MM-06/West District
Tis Hazari Courts/Delhi
22.06.2020

State vs. Harvinder Singh

E-FIR No.001305/19
PS Hari Nagar
U/s 411 IPC

22.06.2020

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Present: None.

File perused.

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(Babita Puniya)
MM-06/West District
Tis Hazari Courts/Delhi
22.06.2020

State vs. Romil and Dharmender

FIR No.099/2020
PS Mundka
U/s 394/397/411/34 IPC &
U/s 25/54/59 Arms Act

22.06.2020

Functioning of the court has been suspended by the Hon'ble Administration & General Supervision Committee of the Hon'ble High Court of Delhi vide office order No.16/DHC/2020 dated 13.06.2020, however, the Hon'ble committee has directed the subordinate courts to take up urgent cases. Since in the case in hand, accused is stated to be in JC, the matter is taken up today in the category of "urgent matter".

Present: None.

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(Babita Puniya)
MM-06/West District
Tis Hazari Courts/Delhi
22.06.2020

State vs. Virat @ Raja @ Cheera & Ors.

FIR No.117/19
PS Hari Nagar
U/s 302/341/34 IPC
U/s 25/27 Arms Act

22.06.2020

Functioning of the court has been suspended by the Hon'ble Administration & General Supervision Committee of the Hon'ble High Court of Delhi vide office order No.16/DHC/2020 dated 13.06.2020, however, the Hon'ble committee has directed the subordinate courts to take up urgent cases. Since in the case in hand, accused is stated to be in JC, the matter is taken up today in the category of "urgent matter".

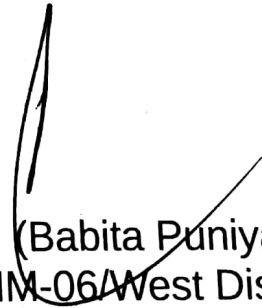
Present: None.

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(Babita Puniya)
MM-06/West District
Tis Hazari Courts/Delhi
22.06.2020

State vs. Krishan Rai

FIR No.57/2020
PS Hari Nagar
U/s 394/34 IPC

22.06.2020

Functioning of the court has been suspended by the Hon'ble Administration & General Supervision Committee of the Hon'ble High Court of Delhi vide office order No.16/DHC/2020 dated 13.06.2020, however, the Hon'ble committee has directed the subordinate courts to take up urgent cases. Since in the case in hand, accused is stated to be in JC, the matter is taken up today in the category of "urgent matter".

Present: None.

File perused.

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(Babita Puniya)
MM-06/West District
Tis Hazari Courts/Delhi
22.06.2020

State vs. Mukesh @ Vicky

FIR No.002511/2020

PS Hari Nagar

U/s 379/411 IPC

22.06.2020

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Present: None.

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(Babita Puniya)
MM-06/West District
Tis Hazari Courts/Delhi
22.06.2020

State vs. Harish

FIR No.356/19
PS Mundka
U/s 302/506/201/120B/34 IPC &
U/s 37/54/59 Arms Act

22.06.2020

Functioning of the court has been suspended by the Hon'ble Administration & General Supervision Committee of the Hon'ble High Court of Delhi vide office order No.16/DHC/2020 dated 13.06.2020, however, the Hon'ble committee has directed the subordinate courts to take up urgent cases. Since in the case in hand, accused is stated to be in JC, the matter is taken up today in the category of "urgent matter".

Present: None.

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(Babita Puniya)
MM-06/West District
Tis Hazari Courts/Delhi
22.06.2020

State vs. Javed Ali & Ors.

FIR No.00079/2020
PS Mundka
U/s 379/411/34 IPC

22.06.2020

Functioning of the court has been suspended by the Hon'ble Administration & General Supervision Committee of the Hon'ble High Court of Delhi vide office order No.16/DHC/2020 dated 13.06.2020, however, the Hon'ble committee has directed the subordinate courts to take up urgent cases. Since in the case in hand, accused is stated to be in JC, the matter is taken up today in the category of "urgent matter".


Present: None.

File perused.

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(Babita Puniya)
MM-06/West District
Tis Hazari Courts/Delhi
22.06.2020

State vs. Anand & Upender

FIR No.345/19
PS Hari Nagar
U/s 379/356/411/34 IPC

22.06.2020

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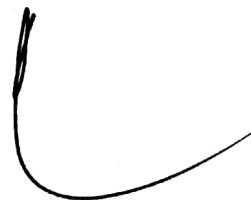
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(Babita Puniya)
MM-06/West District
Tis Hazari Courts/Delhi
22.06.2020

State vs. Rohan @ Chhotu

FIR No.002673/2020

PS Hari Nagar

U/s 379/411 IPC

22.06.2020

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(Babita Puniya)
MM-06/West District
Tis Hazari Courts/Delhi
22.06.2020

State vs. Harpreet Singh @ Nonu

FIR No.01554/19
PS Hari Nagar
U/s 411 IPC

22.06.2020

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(Babita Puniya)
MM-06/West District
Tis Hazari Courts/Delhi
22.06.2020

State vs. Bittu @ Hanny

FIR No.003174/2020

PS Hari Nagar

U/s 379/411 IPC

22.06.2020

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Present: None.

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(Babita Puniya)
MM-06/West District
Tis Hazari Courts/Delhi
22.06.2020

State vs. Dharmender @ Devender & Romil

FIR No.101/2020

PS Mundka

U/s 186/353/307/34 IPC &
25/27/54/59 Arms Act

22.06.2020

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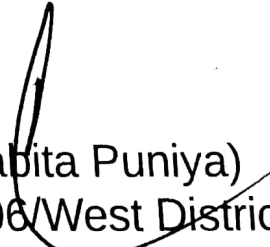
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(Babita Puniya)
MM-06/West District
Tis Hazari Courts/Delhi
22.06.2020

State vs. Harvinder Singh

FIR No.001370/19
PS Hari Nagar
U/s 411 IPC

22.06.2020

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(Babita Puniya)
MM-06/West District
Tis Hazari Courts/Delhi
22.06.2020

State vs. Harvinder Singh

FIR No.001075/19
PS Hari Nagar
U/s 411 IPC

22.06.2020

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(Babita Puniya)
MM-06/West District
Tis Hazari Courts/Delhi
22.06.2020

State vs. Ajy @ Monga & Pramod @ Ganja

E-FIR No.04556/2020

PS Hari Nagar

U/s 411/34 IPC

22.06.2020

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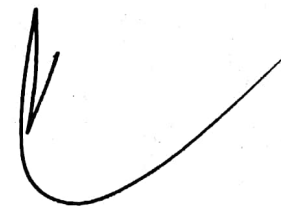
Present: None.

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(Babita Puniya)
MM-06/West District
Tis Hazari Courts/Delhi
22.06.2020